

## Government of West Bengal

### ORDER

**No: H&FW/135/20**

**Dated 26/03/2020**

Whereas the State Government has been taking up all necessary measures for combating the spread of COVID 19, and

Whereas the Government of West Bengal, in exercise of powers conferred under section 2,3 and 4 of the Epidemic Diseases Act, 1897, has framed the West Bengal Epidemic Disease, Covid-19 Regulations, 2020 for prevention and containment of Corona Virus disease, 2019, and

Whereas it is imperative to adopt social distancing and isolation measures across the entire state of West Bengal, and

Whereas Order No H&FW/120/20 dated 22/03/2020 and subsequent notifications, read with No: 28 – CS/2020 dated 26/03/2020, provide Complete Safety Restrictions as well as guidelines regarding exceptions/ exemptions thereof, as well as guidelines for movement of personnel as well as supply of Essential Goods and Services

Now, after careful consideration of different aspects, it is felt necessary to set up a task force to coordinate and guide various interventions. Accordingly in supersession of No: H&FW/133/20, dated 26/03/2020, it is hereby ordered that

- A. The following Task force shall become functional under the Chair of the Chief Secretary, West Bengal, with immediate effect :
1. Sunil Kumar Gupta, IAS
  2. H. K. Dwivedi, IAS
  3. S. Kishore, IAS
  4. Subrata Gupta, IAS
  5. Hirdyesh Mohan, IAS
  6. Manoj Pant, IAS
  7. Prabhat Mishra, IAS
  8. Dushyant Nariala, IAS
  9. Manish Jain, IAS
  10. Rajesh Pandey, IAS
  11. Rajesh Sinha, IAS
  12. Onkar Singh Meena, IAS
  13. Narayan Swaroop Nigam, IAS
  14. Santanu Basu IAS
  15. Md. Ghulam Ali Ansari, IAS

16. P. B. Salim, IAS
17. Abhinav Chandra, IAS
18. Avanindra Singh, IAS
19. P Mohangandhi, IAS
20. Anurag Srivastava, IAS
21. Biswajit Dutta, IAS
22. Kaushik Bhattacharya , IAS and
23. Rajanvir Singh Kapur, IAS

This task force shall be assisted by Shri Vivek Sahay, IPS.

B. A unified State Control Room shall become functional in the State Emergency Operation Centre, Room no. 203, 2<sup>nd</sup> Floor, Nabanna, round the clock with 1070 (Toll – free), 22143526 as the contact numbers. The schedule and manning shall be as follows :

a. 1<sup>st</sup> shift : from 0700 Hours to 1430 Hours :

- i. Hiridyesh Mohan, IAS
- ii. Rajesh Sinha, IAS
- iii. Md. Ghulam Ansari, IAS
- iv. Avanindra Singh, IAS
- v. P Mohan Gandhi, IAS
- vi. Biswajit Dutta, IAS

b. 2<sup>nd</sup> shift from 1430 Hours to 2200 Hours :

- i. Manish Jain, IAS
- ii. Onkar Singh Meena, IAS
- iii. P. B. Salim, IAS
- iv. Abhinav Chandra, IAS
- v. Anurag Srivastava, IAS
- vi. Rajanvir Singh Kapoor, IAS

c. 3<sup>rd</sup> shift from 2200 Hours to 0700 Hours :

- i. Kaushik Bhattacharya , IAS
- ii. Disaster Management Department Officers

C. Additionally, the following cells shall operate on a regular basis from the State Emergency Operation Centre, Room no. 203, 2<sup>nd</sup> Floor, Nabanna and the Chief Secretary's Conference Room at the 13<sup>th</sup> Floor. They will coordinate activities of their respective sectors :

- a. Perishable Commodities Facilitation cell shall be looked after by Shri Sunil Kumar Gupta, IAS. He shall be supported by Shri Prabhat Mishra, IAS
- b. Donations to the West Bengal State Emergency Relief Fund shall be looked after by Shri H. K. Dwivedi, IAS
- c. Essential and Civil Supplies enforcement cell shall be looked after by Shri S. Kishore, IAS

- d. Municipal Affairs cell shall be looked after by Shri Subrata Gupta, IAS
- e. Restrictions/ Exemptions cell shall be looked after by Shri Manoj Pant, IAS
- f. Emergency Operation Centre shall be looked after by Disaster Management and CD cell under Shri D. Nariala, IAS
- g. PPE/ Mask/ Sanitizer Availability Coordination Cell shall be looked after Shri Rajesh Pandey, IAS
- h. Transport and Movement cell shall be looked after by Shri Narayan Nigam, IAS, and this sector shall be provided requisite support by Shri Vivek Sahay, IPS.
- i. Power and allied Services Cell shall be looked after Shri Santanu Basu, IAS, supported by other officials of the Power utilities

By order of the Governor,

  
Chief Secretary